

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : **19th October, 2015**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.

..... Appellant(s)
..... Respondent(s)

Counsel for the Appellant (s) : Mr. Ishan Mukherjee
Mr. Akshi Som
for Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-1
Mr. K.S. Dhingra for R-2

ORDER

At the request of the learned counsel for the Appellant, the matter is posted for hearing on **18.11.2015**.

It is clear that the matter is pending since 2014, it requires expeditious disposal without any further delay.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/jps